

of river programme is being pursued in a consultative manner with consensus and cooperation of States. Schemes for rainwater harvesting and artificial recharge to groundwater are also promoted by the Government of India. Demonstrative schemes for rainwater harvesting and artificial recharge for ground water have also been undertaken by the Central Ground Water Board. Further a scheme for "Artificial Recharge of Ground Water through Dugwells" has also been approved and is under implementation in seven States. A model Bill for regulation and control of ground water development has also been drafted and circulated to all States for necessary actions. So far 11 States have enacted the legislation in this regard. A model Bill for Participatory Irrigation Management has also been drafted and circulated to all States. 15 States have either enacted exclusive legislation or amended their Irrigation Acts for involvement of farmers in irrigation management. With a view to bring in efficiency in urban infrastructure including water supply and sanitation and service delivery mechanisms, community participation and accountability of urban water bodies towards citizens, the Government of India have launched the Jawaharlal Nehru National Urban Renewal Mission in December, 2005. A centrally sponsored scheme "National Rural Drinking Water Programme" is also being implemented by Department of Drinking Water Supply, Ministry of Rural Development to meet the emerging challenges in the rural drinking water sector relating to availability, sustainability and quality of drinking water. Several projects for sea water desalination have also been implemented. Further, as per the direction of the Hon'ble Supreme Court, Ministry of Science and Technology has constituted a Technical Expert Committee on 29th June, 2009 to do scientific research on a war footing to solve the water shortage in the country. The Technical expert Committee has finalized the action points and time delivery schedule for the mission on winning, augmentation and renovation for water.

Indirasagar Polavaram Project

2615. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the revised cost estimates for Indirasagar Polavaram Project were considered in the meeting chaired by Secretary, Ministry of Water Resources on 2 September, 2010;

(b) if so, the decision taken;

(c) whether it is a fact that the TEC under the chairmanship of Secretary, Ministry of Water Resources in the meeting held on 27 October, 2010 deferred the approval of the revised cost of the project;

(d) if so, the reasons therefor; and

- (e) by when, it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) At a meeting held on 07.09.2010 under Chairmanship of Secretary (WR), Central Water Commission (CWC) was directed to expeditiously examine revised cost estimate of the Indira Sagar Polavaram Project within a week's time. CWC was also directed to convene special meeting of the TAC to consider approval to the revised cost estimate of Indira Sagar Polavaram project.

(c) to (e) It is a fact that the Advisory Committee of the Ministry of Water Resources on Irrigation, Flood Control and Multipurpose Projects in its meeting held on 27th October, 2010 deferred consideration of the project proposal to the next meeting. The Member Secretary of the Committee was directed to send copies of the Detailed Project Report to Integrated Finance Division of the Ministry of Water Resources and Chief Advisor (Cost) for their reference.

National irrigation projects

2616. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects already commissioned in various States under Central Government assistance as National projects; and

(b) the number of projects declared as National projects that are yet to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) No project is fully commissioned under Central Government assistance as National Project.

(b) There are 14 projects declared as National Projects and none of them is fully commissioned.

Indirasagar Polavaram project under AIBP

2617. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Indirasagar Polavaram project is supported under Accelerated Irrigation Benefit Programme (AIBP) of Ministry of Water Resources;

(b) if so, whether the State Government of Andhra Pradesh had sent a proposal to the Centre for considering the project as a National project;

(c) if so, the details thereof; and

(d) the decision that has been taken by Government?